

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

STARRED QUESTION NO:344
ANSWERED ON:30.04.2012
NEW INLAND WATERWAYS
Solanki Shri Makhansingh

Will the Minister of SHIPPING be pleased to state:

- (a) the details of the various National Inland waterways in the country;
- (b) whether Central Inland Water Transport Corporation Limited and Inland Waterways Authority of India incur profit/loss in the operation of such waterways;
- (c) if so, the details thereof during the last three years, inland waterways-wise;
- (d) whether feasibility studies are being conducted in various canals/river systems including Narmada/Sardar Sarovar Projects catchment areas for the development of new waterways; and
- (e) if so, the status thereof and the time by which new inland waterways are likely to be made operational?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 344 TO BE ANSWERED ON 30TH APRIL, 2012 RAISED BY SHRI MAKAN SINGH SOLANKI, REGARDING 'NEW INLAND WATERWAYS'.

(a): Central Government has declared following five waterways as National Waterways:

(i) Ganga-Bhagirathi-Hooghly River system (Allahabad-Haldia-1620 km) in the states of Uttar Pradesh, Bihar, Jharkhand and West Bengal as NW-1, declared in 1986.

(ii) River Brahmaputra (Dhubri-Sadiya – 891 km) in the state of Assam as NW-2, declared in 1988.

(iii) West Coast Canal (Kottapuram-Kollam) along with Udyogmandal and Champakara Canals – (205 km) in the state of Kerala as NW-3, declared in 1993.

(iv) Kakinada-Puducherry canals along with Godavari and Krishna Rivers (1078 km) – in the states of Andhra Pradesh, Tamil Nadu and Union territory of Puducherry as NW-4, declared in 2008.

(v) East Coast Canal integrated with Brahmani River and Mahanadi delta Rivers (588 km) in the states of West Bengal and Odisha as NW-5, declared in 2008.

(b) & (c): The year-wise net loss incurred by CWTC is as under:

Rs. In crore			
2009-10	2010-11	2011-12 (Prov.)	
Net Loss after adjustment	10.08	4.93	2.61

Inland Waterways Authority of India (IWAI) is not a commercial undertaking. It is also not mandated under the statute to undertake commercial operation. Hence the question of profit/ loss does not arise.

(d) & (e): Inland Waterways Authority of India (IWAI) conducts techno economic feasibility studies for assessing the potential of

important rivers/canals for their development for navigation. For Narmada also phase-I of study has been completed. The time frame for any waterway to become operational would depend upon the techno economic feasibility and availability of funds.